

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/01302/2018

DATED THIS THE 11TH DAY OF APRIL, 2019

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

S.S. Biradar,
Aged 34 years,
S/o S.B. Biradar,
Ex GDS BPM, Dhanyal BO,
A/w Tikota SO,
under Bijapur [Vijayapura] HO,
Residing at No. 2/73,
Bijargi village – 586 114
Vijayapura District

..... Applicant

(By Advocate Shri B. Venkateshan)

Vs.

1. The Union of India & Others,
Reptd. By the Secretary,
Department of Posts,
Dak Bhavan,
New Delhi – 110 001

2. The Postmaster General,
North Karnataka Region,
Dharwad – 580 001

3. The Superintendent of Post Office,
Vijayapura Division,
Vijayapura – 586 104

4. The Assistant Superintendent of Post Offices,
Bijapur West Sub Division,
Bijapur – 586 101

....Respondents

(By Shri M.V. Rao, Senior Central Government Panel Counsel and
Shri H.R. Sreedhara, Additional Central Government Standing Counsel)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J))

Applicant is allowed to file a review. Let the concerned authority look into the review and pass appropriate orders.

2. The OA is closed. No order as to costs.

(C.V. SANKAR)
MEMBER (A)

(DR.K.B.SURESH)
MEMBER (J)

Annexures referred to by the applicant in OA No. 170/01302/2018

Annexure A1 Copy of the Central Administrative Tribunal order dated 19.01.2016 in OA No. 1298/2014
Annexure A2 Copy of the letter dated 11.04.2016
Annexure A3 Copy of the application dated 30.06.2016 to PMG NK Region
Annexure A4 Copy of the out patient department slip of NIMHANS dated 27.04.2016
Annexure A5 Copy of the NIMHANS psychological report dated 16.06.2016
Annexure A6 Copy of the certificate dated 23.06.2016 issued by NIMHANS
Annexure A7 Copy of the PMG NKR letter dated 04.10.2016
Annexure A8 Copy of the applicant's representation dated 24.11.2016
Annexure A9 Copy of the applicant's representation dated 24.11.2016 – typed copy
Annexure A10 Copy of the NIMHANS letter dated 03.01.2017
Annexure A11 Copy of the PMG NKR letter dated 23.02.2016
Annexure A12 Copy of the NIMHANS letter dated 02.05.2017
Annexure A13 Copy of the PMG NKR letter dated 22.09.2017

Annexures with reply statement

Annexure R1 Copy of the PMG, NKR Memo dated 21.12.2017
Annexure R2 Copy of the order of Central Administrative Tribunal, Bangalore Bench in CP No. 86/2017 dated 17.04.2018
Annexure R3 Copy of the proceedings of Rule-10 enquiries against the applicant
Annexure R4 Copy of the letter dated 10.01.2018
Annexure R4A Copy of the acknowledgement of receipt of Memo by the applicant

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